## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 36(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016

NAME OF THE COMPANY: M/s. Sh. Sumit Dhir V/s. M/s. SK Habitare Homes India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Himanslu Uij, Adu. Tespondent

2. Mansumger Singli, Adm. Ito 1+012 416

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ORDER

As no time left, adjourned to 1.9.2016 and 2.9.2016 for final

arguments.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R.Varadharajan)

Member (Judicial)